Who's Counting?

A woman's tale

Three Fugitives

Sone Ki Chidiya

29. Mahanagar (Bengali)

The Last Journey

35. Do Anken Baran Hath

37. Ka Punish O Maha Punish

38. Life and Death and Colonel Blimp

Grahpravesh

Dooriyan

39. Muhafiz (Urdu) 40. Boccaccio -41. Mukti Mahal (Oriya)

34. Mr. Destiny

36. Oscar

24. The Art of Remembrance

Illayam Mullum (Malayalam)

25. Halodiya Choraye Bodhan Khaye

30. Down and Out in Beverly Hills

19.

20.

22.

23.

31.

32.

33.

21. Avishkar

26. Country

27. Pratimurthi

28. Manuseen

AND

trial in the courts so as to mitigate the

THE MINISTER OF STATE OF THE

DEPARTMENT

OF JUSTICE

DEPARTMENT OF LEGAL AFFAIRS

RAMAKANT D. KHALAP): (a) to (c) No

separate data with regard to cases pending in

courts pertaining to under trial persons

languishing in jails is maintained by the courts.

The Government is aware of the delay in

disposal of cases in courts and shares the

concern of the Hon'ble Member in the matter.

In order to consider the problem and to find

out the ways and means to deal with it as ex-

peditiously as possible a meeting of the Chief

Ministers and Chief Justices of High Courts

was held in December, 1993 under the

Chairmanship of the Prime Minister. While

expressing their concern, the Chief Ministers

and Chief Justices j recommended that all

suffering of the undertrials?

LEGISLATIVE

DEPARTMENT

courts should con-

111	Written Answers	[RAJYA SABHA] to Questions 112			
S.No	Name of the Films		Name of the Films			
36.	Julie		. Traine of the Times			
37.	Ram Aur Shyam	42.	Love Film			
38.	Agnee	43.	Trikaal			
39.	Insaf Ki Pukar	44.	44. Father of the Bride			
40.	Gaon Hamara Shehar Tumhara	45.				
41.	Love Story	46.	46. The Champion			
1	Films Telecast on Doordarshan	47.	Nayak (Bengali)			
		- <i>III</i> 48.	Patang			
1.	Mane (Kannada)	49.	Andhi Gali			
2.	Henri V	50.	Diviving Mis Daisy			
3.	Sparsh	<u></u>	-			
4.	Little Lord Faulteroy	Can	og of undoutniel neugang nanding in the			
* 5.	Agantuk (Bengali)	Case	es of undertrial persons pending in the courts			
6.	Battleship Potemkini	1.5	3.4.5.2.5.4			
7.	Papon (Assamese)	1	1571. SHRI BHUPINDER SINGH			
8.	Manufacturing Consent		MANN: Will the Minister of LAW AND JUSTICE be pleased to state:			
9.	Marupakkam (Tamil)		-			
10.	Assam Garden) how many cases involving the persons			
11.	Wheelchair		er trial are pending in courts where the			
12.	Dreamchild		sed have been languishing in jails for e than 5 years;			
13.	Jungle Princess		• ,			
14.	Limelight	· ·) whether Government have assessed the			
15.	Hun Hunshi Hunshilal		cases of infinite physical and mental sufferingstorture of these undertrials; and			
16.	Outcast					
17.	Tarang) what steps will be taken to expedite the			

sider preparing list of old cases and arrange for their early disposal. The Conference recommended several steps, in a resolution adopted by it, for speedy disposal of cases in Courts'Tribunals which have been accepted by the Government and commended to all the State Govern-ments-High Courts necessary action.

Failure of RBI in Providing Control over **Banking Industry**

- 1572. SHRI O.P. KOHLI: Will the Minister of FINANCE be pleased to state:
- (a) whether instances of frauds, scams and siphoning of money from the public and private sector banks are on the increase in spite of assurances given to improve the systems in the banks after the JPC probe in the securities Scam:
- (b) whether the Reserve Bank of India has failed in providing an efficient, effective and meaningful control over the banking industry;
- (c) if so, the reasons for such failure and the steps RBI/Government propose to take to improve the matters in banking industry?

THE MINISTER OF FINANCE AND THE MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) The number of frauds and amounts involved therein that occurred in public and private sector banks as reported by the Reserve Bank of India (RBI) for the years 1990-95 are as follows:

(Amount in Rs. crores)

Year	Public Sector Banks		Private Sector Banks		
	No.	Amount	No.	Amount	
1990	1687	105.93	127	2.24	
1991	1559	65.41	159	2.48	
1992	1717	144.49	159	4.86	
1993	2213	320.32	223	8.61	
1994	2266	200.07	215	4.54	
1995	1890	115.51	182	14.51	
			(Data Provisional)		

(b) and (c) Prevention of frauds is a management function. RBI have been advising the banks various aspects of frauds such as modus operandi, the factors that facilitated the perpetration of frauds and steps required to be taken by banks to prevent them on the basis of information available to it from various sources. RBI circulates caution advices to the banks giving addresses the names and companies firms proprietary concerns and directors/partners and associates their whenever a fraud by borrower customers is reported by banks. RBI also conducts snap inspections covering systems and procedures and control arrangements in fraud prone areas and bring to the notice of the bank the deficiencies observed for remedial action.

The RBI and the Government have advised the banks to implement the recommendations of the Ghosh Committee which reviewed various aspects of frauds and malpractices in the banking system. The banks are also advised to impart proper training to the operational personnel so that they appreciate the implications of laxities in following laid down procedures and take needed care in actual working. Banks have been impressed upon to clear arrears in balancing of books and reconciliation of inter-branch and other accounts on a continuous basis so as to prevent frauds in these areas. Annual review of vigilance arrangement obtaining in banks in also undertaken by Government.

Works Undertaken by the Office of Serotogist and Chemical Examiner

1573. SHRIMATI CHANDRA KALA PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the works undertaken by the Office of Serologist and Chemical Examiner, Calcutta;
- (b) whether any of the posts in this office are being abolished,
- (c) if so, the details thereof and the reasons therefor; and
- (d) whether this is likely to hamper 50 per cent of the work being done by this office.'?